

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 8th June, 2022.

No. LJ (B) 27/2022/4 – In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following MCS Officers as the Executive Magistrates within East Garo Hills District with immediate effect until further orders:-

1. Dr. Rikrak N. Marak, Block Development Officer.
2. Smti Tochri Rongrokgre Sangma, Extra Assistant Commissioner.
3. Smti Crystal Ripamchi N. Sangma, Extra Assistant Commissioner.

sd-
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 27/2022/4-A

Dated Shillong, the 8th June 2022.

Copy forwarded to:-

1. The Additional District Magistrate, East Garo Hills District, Williamnagar with reference to your letter No. DCRB (L&O) 21/2014/Pt/5EGH/JUDL.II/Del.MG.POW/2022/17, dated 20.5.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Officers concerned.
5. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sounmy
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Dc/-